

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:555

ANSWERED ON:16.08.2007

INCLUSION OF SHIP RECYCLING ACTIVITIES UNDER PETROLEUM RULES

Thakkar Smt. Jayaben B.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) whether State Government of Gujarat has sent proposal to Union Government to include Ship Recycling activities under Rule 43 of Petroleum Rules, 2002 ;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) & (b): Yes, Sir. A proposal was received from Government of Gujarat to amend Petroleum Rules, 2002 to include ship breaking activities.

(c): The Petroleum Rules, 2002 have been amended vide Notification GSR 61(E) dated 2nd February, 2007 to include ship breaking activity.